


**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

02/2/16

In the Court of A.C.J.M.-I

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
 अपर मुख्य न्यायिक मजिस्ट्रेट  
 कोर्ट नं-1 भाजिबाबाद  
02-2-16

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

02/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of.....कोर्ट नं-२ गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4060/15	सहस्र	MU Act.	मिहानगर	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading 'this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4135/15	विषय	4	उ-हापुरा	100=00	
3.	4126/15	पापुसाम	4	4	100=00	
4.	4129/15	नहीम	4	सिहानी जेत	100=00	
5.	4122/15	अरशद	4	चविनगर	100=00	
6.	4119/15	गुलनू	4	लिकरी	100=00	
7.	4065/15	पिंटू शर्मा	4	सिहानी जेत	100=00	
निस्तारित बाढ़		NIL				

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-२ गाजियाबाद  
02/12/16



